In The Central Administrative Tribunal Calcutta Bench

OA 887 of 1996

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Sajal Mondal

- VS -

Eastern Railway

For the Applicant : Mr. T.K. Bismac & Counsel

For the Respondents: Ms. R. Basu, Counsel

He ard on: 21-03-2001

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Date of Order: 21-03-2001

ORDER

Ld. Counsel Mr. Biswas on behalf of the applicant Shri Sajal Mondal submits that he does not want to proceed with the case. So, the case is disposed of as being not pressed. Ld. Counsel Ms. Basu appears on behalf of the respondents. The letter of the applicant dated 16-3-2001 submitted by Ld. Counsel Mr. Biswas be kept in record after the same being duly attested by the Ld. Counsel for the applicant.

(D. Purkayastha) Member(J)